

CA 1436/00

fearistson

23-5-02

List on 10-7-02.

^a
/fearistson

10-7-02

Hon. Mr. C. S. Chaudhary AM
~~10-7-02~~

Case called. None for the parties
learned advocates have resolved
to abstain from Judicial work
today. Adjourned.

List again on 20.8.02

BA
Nag

20.08.02

Hon. Mr. A.K. Bhattacharya J.M

Sri Manoj Kumar, for the
respondents. None present for the
applicant even in the revised list.
Case is dismissed as default.

Am
J.M

